

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
(THROUGH VIDEO CONFERENCING)**

**OA No.185/2020  
This, the 16<sup>th</sup> day of September, 2021**

**HON'BLE MS. JASMINE AHMED, MEMBER (J)  
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

1. Amar Nath Maurya, aged about 35 years, S/o Shri Asha Ram Maurya, Resident of -H.N. 559105 Bramhnagar, Alambagh, Lucknow 226005.
2. Rajesh Kumar, aged about 39 years, S/o Shri Narayan Mehta, Resident of -Chandpur, Bajrang Nagar, Varanasi.
3. Mithlesh Kumar, aged about 36 years, S/o Shri Alakhdeo Prasad, Resident of - Chhuduchitturpur, Varanasi.
4. Sunil Kumar, aged about 37 years, S/o Shri Chandshwary Prasad, Resident of -Vill & Post- Dulhin Bazar, Patna.
5. Krishna Kumar, aged about 34 years, S/o Shri Bajnath Ram, Resident of -Vill & Post-Anisabad, Anisabad Gardanibagh, Patna.
6. Uday Narayan Yadav, aged about 30 year S/o Shri Dayashanker Yadav, Resident of -Vill & Post-Rampurchit, Ballia.

7. Mantu Kumar Vishwakarma, aged about 39 years, S/o Shri Alakdeo Vishwakarma, Resident of Pratap Kunj Primary School, Kojnipur Faizabad.
8. Ashish Kumar, aged about 28 years, S/o Shri Dilip Kumar, Resident of H.N. 125 Chaturbhujpur, Mugal Sarai, Chandauli.

...Applicants.

By Advocate: Shri Praveen Kumar

-Versus-

1. Union of India, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. The Senior Divisional Personnel Officer, Northern Railway, Hazratganj, Lucknow.
4. The Assistant Personnel Officer (M), Northern Railway, Hazratganj, Lucknow.
5. Shri Prakash Yadav, Son of Shri Hari Nath Singh, Present Working as Sr. Assistant Loco Pilot, Sultanpur.
6. Shri Rakesh Singh, Son of Shri Ravi Nath Singh, Present Working as Sr. Assistant Loco Pilot, Varanasi.

7. Shri Sarvesh Kumar Gautam, Son of Shri RA, Baboo Gautam, Present Working as Sr. Assistant Loco Pilot, Lucknow.
8. Shri Akhilesh Kumar Kushwaha, Son of Shri Garui Sankeer Kushwaha, Present Working as Sr. Assistant Loco Pilot, Pratapgarh.

.....Respondents

By Advocate: Ms. Prayagmati Gupta  
Shri Raj Singh R-5

ORDER (ORAL)

**BY HON'BLE MS. JASMINE AHMED, MEMBER (J)**

In this matter, an interim order was granted by this Tribunal on 25.8.2020 wherein a direction was given to the respondents not to act upon the panel dated 11.6.2020 made on the alleged/disputed seniority list as annexed with this O.A. Today, learned counsel for the respondents stated that they are not going to act upon on the panel dated 11.6.2020 as they have now finalized the seniority list and they are proceeding on the basis of final list dated 17.8.2021.

2. Learned counsel for the respondents very fairly admits that on the basis of interim order, they have prepared the seniority list which is not in dispute in this OA. Learned counsel for Respondent No. 5 is also agreed with the statement of the official respondents.

3. As the learned counsel for the respondents gave a statement at bar that the respondents are not going to act upon on the panel dated 11.6.2020 based upon the alleged/disputed seniority list which is under challenge in this OA, we feel that nothing remains in this matter.

4. In the light of the statement given by the learned counsel for the respondents, the OA stands disposed of.

5. There will be no order on costs.

**(A. MUKHOPADHAYA)  
MEMBER (A)**

**(MS. JASMINE AHMED)  
MEMBER (J)**